

OA 93/90

(A)

Serial No. of Order	Date of Order	Order with Signature
23	21.1.94	Heard Dr. SCDark, learned Senior Advocate for the applicant & Mr Ashok Mishra, learned Senior Standing Counsel (Central) for the respondents. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the records of OA 93/90. This application is accordingly disposed of. No costs. by Vire-gairamian 21/1 member (A)